

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4787

ANSWERED ON:25.08.2010

TOURISM ACTIVITIES IN TIGER RESERVES

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Union Government has urged the State Governments to halt tourism in the core areas of tiger reserves and regulate the surroundings;
- (b) if so, whether a number of States including Madhya Pradesh have permitted the tourism in the tiger reserves, national parks and sanctuaries in the State;
- (c) if so, the reasons therefor, and
- (d) the corrective measures taken/being taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (d) Advisories have been issued to States for regulating tourist visitation in tiger reserves vis-à-vis the carrying capacity, to avoid disturbance to wild animals. As per the provisions of the Wildlife (Protection) Act, 1972, as amended in 2006, the core areas are required to be kept as inviolate for the purposes of tiger conservation.